

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

---

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

02.04.2014

OA No.592/2013

Mr. C.B. Sharma, Counsel for applicant.  
Mr. Mukesh Agarwal, Counsel for respondents.

The learned counsel for the respondents submits that the applicant's transfer order has been cancelled and he has been allowed to join at his original place of posting. The learned counsel for the applicant <sup>submits</sup> that no formal order has been received by the applicant for the cancellation of his transfer order.

In view of the written submissions as well as arguments of the learned counsel for the respondents that the transfer order of the applicant has been cancelled, this OA has become infructuous. Hence this OA is dismissed as having become infructuous. The interim order granted on 27.08.2013 shall merged in this order.

*M. Nagarajan*  
(M. Nagarajan)  
Member (J)

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*ahq*